

Kotak Car Secure - OD Only

Add On Cover Wordings

The following Add-on Covers are applicable under the Policy only if We have received the applicable premium due for that Add-on Cover in full and the Schedule specifies that the Cover is in force for the Insured Person.

The Add-on Covers available under the Policy are described below. Add-on Cover under this Policy will be payable subject to the terms, conditions and exclusions of this Policy and the availability of the Sum Insured and subject always to any sub-limits specified in respect of that Add-on Cover and any limits applicable under the Product in force for the Insured Person as specified in the Schedule.

Our total liability for payment of any and all Claims pertaining to the respective Add-on in the aggregate during each Policy Year of the Policy Period shall not exceed the Sum Insured for the respective Add-on:

1. Daily Car Allowance

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy, in consideration of payment of an additional premium by the Insured, it is hereby agreed and declared that notwithstanding any terms contrary under the Policy, the Company hereby undertakes to pay the Insured, Daily Car Allowance as mentioned in the schedule to enable him/her to meet the cost of hired transport to reduce his/her inconvenience, if the Insured Vehicle is damaged by a covered peril mentioned in section 1 of the base Private Car Package/Comprehensive Policy.

The allowance would be payable for a maximum period of 10 days during the period of insurance. In case of theft/total loss claim, the Company will pay for maximum 15 days during the period of insurance.

Damages not admissible under section 1 of the Private Car Package/Comprehensive Policy (as agreed between the Insured, surveyor & garage/workshop manager) would be excluded for the purpose of computation of Daily Car Allowance.

The entitlement of Daily Car Allowance will start from the following calendar day of the Insured Vehicle reaching the garage for repair & shall end on the day garage intimates the Insured to take delivery of the Vehicle.

Applicable Exclusions

The Daily Car Allowance will not be payable if any or all of the following condition applies:

1. If the Insured is claiming only for windscreen or glass damage under section 1 of the policy.
2. If Vehicle is not repaired at the Authorised Garage
3. If claim under section 1 is not valid and admissible.
4. If time required for repair of motor vehicle is upto 3 days.